

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.422

**IA/1192/ND/2023, IA/4657/2022, IA/1642/2023, IA/2776/2023,
IA/2774/2023, IA/3845/ND/2023, IA/3844/ND/2023,
IA/4218/ND/2023 IN IB/204/ND/2021**

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 11.08.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the RP	:	Mr. Vivek Kohli, Sr. Adv., Mr. Somdutta Bhattacharya, Ms. Niharika Sharma, Ms. Hemani Chhabra, Advs. & Mr. Bhauya Bhatia & Mr. Hitesh Goel, RP

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 16.08.2023.

**Sd/-
(Court Officer)**